

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.01.2021 (TUESDAY)

COURT – IV

10:20 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan & Ors. With	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
2.	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 415 of 2020	Naresh Sevantilal Shah Vs. Malharshanti Enterprises & Anr.	Aditya Manubarwala	Kartik Sethi-R1 Dhaval Deshpande- R2 Yash Jariwala-RP
4.	Comp. App. (AT) (Ins) No. 549 of 2020	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi
5.	Comp. App. (AT) No. 128 of 2020	RHI India Pvt. Ltd. & Ors. Vs. Union of India Ministry of Corporate Affairs Through the Regional Director, Western Region	Neeraj Malik	Kamal Kant Jha

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**